

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

CIRCULAR

All the Ahlmads/Assistant Ahlmads/ Naib Nazirs/Civil Nazirs/ Mauza Clerks posted in the courts of the Central & West District of Tis Hazari, Courts, Delhi are directed to clear all pending CA applications submitted/applied upto 30.06.2026 positively by 20th, July, 2026. Furthermore, an undertaking confirming the clearance of these applications must be submitted to the Branch Incharge CA Branch by July 21st, 2026.

This circular is issued with the prior approval of Ld. Principal District & Sessions Judge Central & West, Tis Hazari Courts, Delhi

Non-compliance of the order will be viewed seriously and disciplinary action will be taken against erring official(s) without any further notice.

(Mukesh Kumar)

DJ (Comm.Court)-11/Officer Incharge
Copying Agency (HQ)
Tis-Hazari Court, Delhi

No. 54481-681 CA/Central & West/HQs/Delhi/2026

Dated. 15 JUL 2026

Copy forwarded for information and necessary action to:

1. All the Judicial Officer's posted in the Central & West District, Tis Hazari Courts, Delhi with request to direct the staff of their respective Court to take up this issue on priority basis.
2. All the Judicial Officers of Family Court HQs & West District, Tis Hazari Court, Delhi with request to direct the staff of their respective Court to take up this issue on priority basis
3. The Officer In-charge(s) Copying Agency/Record Room, THC, Delhi
4. The Branch In-Charge, Computer Branch for necessary uploading on website.
5. The Office's of Ld. Principal D&SJ (Central & West District), Tis Hazari Courts, Delhi
6. The Branch Incharge, Record Room for information and necessary action

(Mukesh Kumar)

DJ (Comm.Court)-11/Officer Incharge
Copying Agency (HQ)
Tis Hazari Court, Delhi